

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.817/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KUMAR & ORS.

Respondent(s)

Date : 03-10-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Appellant(s) Mr. Shaurya Sahay, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Ms. Vanshaja Shukla, AOR
Mr. Siddhant Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 The death certificate of deceased respondent No 5, Shri Chedu stands filed along with CrIMP No 50985 of 2021 – application for permission to file additional documents. As such, no further steps are required to be taken.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar